

DR. K.V.P. RAMACHANDRA RAO: Is the Government monitoring the consumer safety of food products being sold by these petty vendors? And, at the same time, will it ensure that the local Government does not harass petty vendors in the name of registration by charging them with exorbitant fee and imposing unreasonable conditions?

DR. HARSH VARDHAN: Sir, I have already answered that our policy for them is to involve them more and more in education so that they have clean food outlets and to have less of coercive policy. That is part of the policy. That is why, there is a different Section. They are only supposed to register and the others are supposed to take licence.

Ayushman Bharat Yojana

*118. SHRI SANJAY SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that Ayushman Bharat Yojana seeks to provide a benefit cover of ₹ 5,00,000/- per family per year for secondary and tertiary care hospitalisation;
- (b) if so, the details of the number of claims made all over India under the Yojana since 2018, State-wise;
- (c) whether it is also a fact that around 1,50,000 Health and Wellness Centres (HWCs) are to be established under Ayushman Bharat Yojana; and
- (d) if so, the number of HWCs established since 2018, State-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN):
(a) to (d) A Statement is laid on the Table of the House.

Statement

(a) Yes. Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) provides health coverage up to ₹ 5.00 lakh per family per annum to around 10.74 crore poor, deprived families based on the Socio Economic Caste Census (SECC) for secondary and tertiary care hospitalization.

(b) The State-wise details of the number of claims made and amount of claims on account of hospital admissions are at Annexure-I (*See below*).

(c) Under Ayushman Bharat –Health and Wellness Centres (AB-HWCs), 1.5 lakh Health Sub Centres and Primary Health Centres are to be transformed into Health and Wellness Centres (HWCs). So far, approvals for 52,744 AB-HWCs have been accorded.

(d) 19,282 operational AB-HWCs have been operationalized as on 17.06.2019. The State-wise details are at Annexure-II.

*Annexure-I**State-wise details of claims under AB-PMJAY*

Sl. No.	State	No. of Hospital Admissions	Amount for Hospital Admissions
1	2	3	4
1.	Andaman and Nicobar Islands	22	68,100
2.	Andhra Pradesh	137,600	3,859,445,150
3.	Arunachal Pradesh	665	11,178,242
4.	Assam	51,034	744,157,443
5.	Bihar	50,369	510,293,820
6.	Chandigarh	878	8,324,395
7.	Chhattisgarh	574,316	4,156,595,345
8.	Dadra and Nagar Haveli	12,310	73,376,722
9.	Daman and Diu	4,586	37,018,426
10.	Goa	1,415	45,784,121
11.	Gujarat	498,532	8,619,075,892
12.	Haryana	28,723	380,452,713
13.	Himachal Pradesh	19,669	172,816,106
14.	Jammu and Kashmir	20,307	129,146,473
15.	Jharkhand	187,909	1,446,909,342
16.	Karnataka	201,949	5,153,641,325
17.	Kerala	533,348	2,624,653,973
18.	Madhya Pradesh	98,314	1,362,815,760
19.	Maharashtra	141,946	3,658,408,699
20.	Manipur	3,385	55,478,774
21.	Meghalaya	16,532	100,896,071
22.	Mizoram	13,727	72,892,803

1	2	3	4
23.	Nagaland	1,009	10,242,396
24.	Sikkim	136	1,055,200
25.	Tamil Nadu	243,193	5,834,781,937
26.	Tripura	18,083	56,344,994
27.	Uttar Pradesh	121,541	1,322,631,709
28.	Uttarakhand	50,951	423,393,733
29.	West Bengal	17,636	170,981,470
TOTAL		3,050,085	41,042,861,134

Annexure-II

State-wise details of operational AB-HWCs

Sl. No.	State/UT	HWCs Operational
1	2	3
1.	Andaman and Nicobar Islands	30
2.	Andhra Pradesh	2106
3.	Arunachal Pradesh	54
4.	Assam	935
5.	Bihar	600
6.	Chandigarh	10
7.	Chhattisgarh	793
8.	Dadra and Nagar Haveli	31
9.	Daman and Diu	23
10.	Delhi	0
11.	Goa	5
12.	Gujarat	1628
13.	Haryana	452
14.	Himachal Pradesh	17

1	2	3
15.	Jammu and Kashmir	231
16.	Jharkhand	364
17.	Karnataka	706
18.	Kerala	673
19.	Lakshadweep	0
20.	Madhya Pradesh	227
21.	Maharashtra	2479
22.	Manipur	65
23.	Meghalaya	7
24.	Mizoram	4
25.	Nagaland	46
26.	Odisha	1001
27.	Puducherry	17
28.	Punjab	848
29.	Rajasthan	535
30.	Sikkim	29
31.	Tamil Nadu	1572
32.	Telangana	1120
33.	Tripura	71
34.	Uttar Pradesh	2071
35.	Uttarakhand	133
36.	West Bengal	399
TOTAL		19282

Source: HWC Portal.

श्री संजय सिंह: सभापति महोदय, माननीय मंत्री जी ने विस्तार से मेरे सवालों का जवाब दिया है। मैं माननीय मंत्री जी से सिर्फ इतना जानना चाहता हूँ कि आयुष्मान योजना में जो शर्तें हैं, जैसे घर में फ्रिज़ होने पर लाभ नहीं मिलेगा, 10,000 रुपये की आमदनी होने पर लाभ नहीं मिलेगा, उसमें क्या कोई ढील देने की योजना सरकार की है?

1.00 P.M.

डा. हर्ष वर्धन: सभापति महोदय, आयुष्मान योजना को प्रारंभ करते समय, जो इसका बेसलाइन है, वह 2011 का जो census है, जिसमें socio-economic status के हिसाब से लगभग 10.78 करोड़ परिवार थे, लेकिन भविष्य में our ultimate goal is to make it truly covering all and ensuring that it is truly a universal health coverage. We are working towards that end.

MR. CHAIRMAN: Sanjayji, I hope you are satisfied because the last question is there.

SHRI SANJAY SINGH: Second supplementary, Sir.

MR. CHAIRMAN: The last question is there. If you cooperate, then, we will operate.

MR. CHAIRMAN: Question No.119, Shri Majeed Memon; not present. Q.No. 120, Dr. Satyanarayan Jatiya; not present. ... (Interruptions)... Are there any supplementaries?

*120. [प्रश्नकर्ता अनुपस्थित थे।]

‘आयुष्मान भारत योजना’ के अंतर्गत सुलभ चिकित्सा उपचार

*120. डा. सत्यनारायण जटिया: क्या स्वास्थ्य और परिवार कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) ‘आयुष्मान भारत योजना’ के अंतर्गत सभी के लिए चिकित्सा उपचार को सुलभ बनाने के लिए क्या-क्या उपाय किए गए हैं और वर्ष 2018-19 के दौरान लाभार्थियों और इस योजना पर क्रमशः व्यय की गई धनराशि का राज्य-वार ब्यौरा क्या है; और

(ख) आम आदमी को आकस्मिक तत्काल स्वास्थ्य उपचार सहायता प्रदान करने के लिए क्या-क्या त्वरित उपाय किए गए हैं?

स्वास्थ्य एवं परिवार कल्याण मंत्री (डा. हर्षवर्धन): (क) से (ख) विवरण सभा पटल पर रख दिया गया है।

विवरण

(क) और (ख) आयुष्मान भारत में दो घटक शामिल हैं नामतः (i) आयुष्मान भारत स्वास्थ्य एवं आरोग्य केन्द्रों (एबी-एचडब्ल्यूसी) के माध्यम से व्यापक प्राथमिक स्वास्थ्य परिचर्या (सीपीएसी) और (ii) आयुष्मान भारत — प्रधान मंत्री जन आरोग्य योजना (एबी-पीएमजेएवाई)।

एबी-एचडब्ल्यूसी के अंतर्गत सुविधाएं सभी के लिए उपलब्ध हैं और इसमें संवर्धनशील, निवारक तथा प्राथमिक स्वास्थ्य परिचर्या शामिल है। वर्ष 2018-19 के दौरान एबी-एचडब्ल्यूसी के अंतर्गत निर्गत एवं व्यय की गई राशि का राज्य-वार विवरण उपाबंध-I पर है (नीचे देखिए)।

आयुष्मान भारत — प्रधान मंत्री जन आरोग्य योजना (एबी-पीएमजेएवाई) के अंतर्गत द्वितीयक तथा तृतीयक परिचर्या हेतु अस्पताल में भर्ती होने के लिए सामाजिक आर्थिक जाति जनगणना (एसईसीसी) के आधार पर लगभग 10.74 करोड़ गरीब वंचित परिवारों को 5.00 लाख रुपए प्रति परिवार प्रति वर्ष तक का स्वास्थ्य कवरेज दिया जा रहा है। एबी-पीएमजेएवाई के कार्यान्वयन के लिए 33 राज्यों/संघ राज्य क्षेत्रों के साथ समझौता ज्ञापन (एमओयू) पर हस्ताक्षर किए गए हैं, जिनमें से 30 राज्यों/संघ राज्य क्षेत्रों ने